

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

CORRIGENDUM TO

[ADJUDICATION ORDER NO. Order/VV/PSS/NK/2022-23/25473-25479]

1. Whereas, an Adjudication Order No. Order/VV/PSS/NK/2022-23/25473-25479 dated March 31, 2023 (hereinafter referred to as 'Order'), has been passed in the matter of TV Vision Limited.
2. In the said Order, an inadvertent typographical error has occurred with respect to the penalty amount mentioned in words imposed on Mr. Markand Adhikari in para 69 of the aforesaid order. In order to rectify the same, it is hereby clarified that, para 69 of the said order shall be read as: -

“69. After taking into consideration the nature and gravity of the violations established in the preceding paragraphs and in exercise of the powers conferred upon me under section 15-J of the SEBI Act read with rule 5 of the SEBI Adjudication Rules, and section 23-J of the SCRA Act read with rule 5 of the SCR Adjudication Rules also striking a balance between the gravity of default and mitigating factors as aforesaid, I hereby impose following penalty on Noticees no. 1,5,6 and 7 for the aforementioned violations, as discussed in this order.

Notice No.	Name of the Noticee	Penalty Provision	Penalty (Rs.)
1	Markand Adhikari	Section 15G of SEBI Act	₹ 20,00,000/-(Rupees Twenty lakh only)
		section 23H of SCR Act	₹ 5,00,000/-(Rupees five lakh only)
5	Anand Shroff	Section 15G of SEBI Act	₹ 10,00,000/-(Rupees Ten lakh only)



6	Rupal Anand Shroff	Section 15G of SEBI Act	₹ 10,00,000/-(Rupees Ten lakh only)
7	TV Vision Limited	Section 15HB of SEBI Act	₹ 6,00,000/-(Rupees Six lakh only)

In my view, the aforementioned penalty is commensurate with the violations committed by the Noticees in this case."

3. The other contents of the Adjudication Order No. Order/VV/PSS/NK/2022-23/25473-25479 dated March 31, 2023 shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticees in the aforesaid order and also to SEBI.

Date: May 03, 2023

Place: Mumbai



V.K. Verma
VIJAYANT KUMAR VERMA
ADJUDICATING OFFICER